

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 227/2024/EZ

NEWS ITEM TITLED TIME BOMB: BIDHANNAGAR,
NEW TOWN WASTE PILE UP AT DHAPA;
GOVERNMENT DELAYS ACTION

REPORT ON AFFIDAVIT FILED BY THE WEST
BENGAL POLLUTION CONTROL BOARD.

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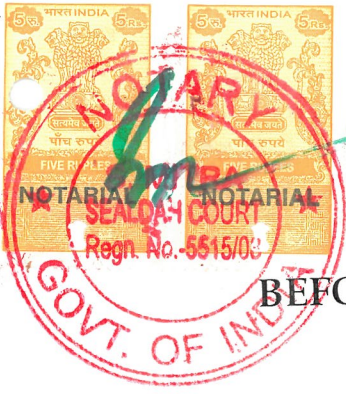
SL No	PARTICULARS	ANNEXURE	PAGE
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2.	Copy of the results of ground water monitored twice a year at Dhapa solid waste dumping site along with the requisite parameters.	'R'	6

Filed by

AYUSH KUMAR DADHICH
ADVOCATE

SL. NO. 58 Dt.- 28 MAY 2025

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Most Respectfully Sheweth

I, Sri Ramkrishna Saha, son of Late Gopal Gobindo Saha, aged
about 55 years, by faith-Hindu, Occupation- Service, working at
West Bengal Pollution Control Board office at 10A, Block-LA,
Sector-III. Bidhannagar, Kolkata-700108, do hereby solemnly
declare and say as follows:-

28 MAY 2025

01. That, I am the Chief Scientist, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 03, to affirm this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 20.03.2025.

03. That in this matter affidavit was filed by the State Board on 05.02.2025 wherein the air quality data and ground water quality data of Dhapa dumping site was annexed.

04. That, this Hon'ble National Green Tribunal vide order dated 20.03.2025, has directed the West Bengal Pollution Board to file further affidavit bringing the prescribed standards on record at Dhapa dumping site.

28 MAY 2025



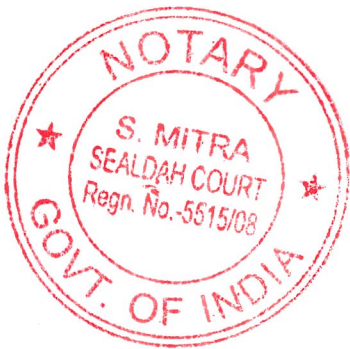
05. That in compliance with the direction of this Hon'ble Tribunal, report of groundwater monitored at Dhapa solid waste dumping site along with the prescribed parameters is annexed herewith and marked with letter "R".

The results are well within the drinking standard of IS 100500:2012.

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Banukrishna S. S.

DEPONENT

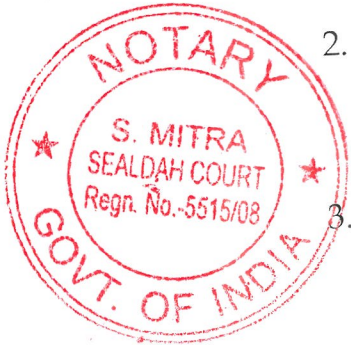


28 MAY 2025

VERIFICATION

I, Sri Ramkrishna Saha, son of Late Gopal Gobindo Saha, aged about 55 years, by faith-Hindu, Occupation- Service, working at West Bengal Pollution Control Board office at 10A, Block-LA, Sector-III. Bidhannagar, Kolkata-700108, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Scientist, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



Ramkrishna Saha

DEPONENT

Identified and corrected by me
Advocate
WBPCB

Solemnly Affirmed &
Declared Before Me
On Identification By.....

SARBANI MITRA
NOTARY
Regd. No.- 5515/08

Identified By Me

NM
Advocate

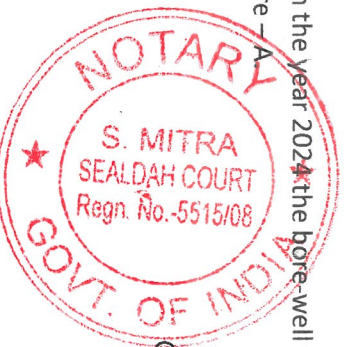
28 MAY 2025

As per OA No. 227/2024/EZ the detail Report of monitoring and analysis is given below:

Table: Physico – Chemical Parameter of Bore – well at Dhapa Solid waste dump site

Sl. No.	Parameter	Test Results					Unit	Drinking Water Specification according to IS 10500:2012 Requirement (Acceptable Limit)	Permissible Limit in the Absence of Alternate Source	
		04.04.22	13.10.22	06.04.23	05.10.23					
1.	pH	7.33	7.20	7.55	7.09	Unit	6.5-8.5		No relaxation	
2.	Conductivity	1876.00	1780.00	1904.80	2019.00	µs/cm				
3.	Temperature (Water)	28.0	27.0	36.0	27.0	°C				
4.	Calcium	168.00	172.00	192.00	212.00	mg/l	75		200	
5.	Chloride	374.88	394.88	374.88	374.88	mg/l	250		1000	
6.	COD	7.00	6.00	6.12	6.12	mg/l				
7.	Phosphate – P	0.13	0.02	0.03	0.02	mg/l				
8.	Fluoride	0.23	0.33	0.33	0.30	mg/l	1.0		1.5	
9.	Ammonia-N	0.20	0.11	0.12	BDL	mg/l	0.5		No relaxation	
10.	Total Dissolved Solids (TDS)	1278.00	1330.00	1398.00	1272.00	mg/l	500		2000	
11.	Total Fixed Solids (TFS)	898.00	798.00	975.00	1066.00	mg/l				
12.	Total Hardness as CaCO ₃	640.00	660.00	610.00	700.00	mg/l	200		600	
13.	Sulphate	24.34	17.67	26.66	12.96	mg/l	200		400	
14.	Arsenic	BDL	BDL	BDL	BDL	mg/l				
15.	Iron	0.97	3.60	2.36	9.76	mg/l	0.3		No relaxation	
16.	Cadmium	BDL	BDL	BDL	BDL	mg/l	0.003		No relaxation	
17.	Chromium Total	BDL	BDL	BDL	BDL	mg/l				
18.	Copper	BDL	BDL	BDL	BDL	mg/l	0.05		1.5	
19.	Lead	BDL	BDL	BDL	BDL	mg/l	0.01		No relaxation	
20.	Mercury	BDL	BDL	BDL	BDL	mg/l	0.001		No relaxation	
21.	Nickel	BDL	BDL	BDL	BDL	mg/l	0.02		No relaxation	
22.	Zinc	0.47	1.45	1.44	2.62	mg/l	5		15	
23.	Total Coliform	<1.8	<1.8	<1.8	<1.8	MPN/100ml	Shall not be detectable in any 100ml sample			
24.	a-Endosulphan	BDL	BDL	BDL	BDL	ppb	0.04		508	
25.	b-Endosulphan	BDL	BDL	BDL	BDL	ppb	0.04		508	
26.	Aldrin	BDL	BDL	BDL	BDL	ppb	0.03		508	
27.	Anilophos	BDL	BDL	BDL	BDL	ppb				
28.	a-BHC	BDL	BDL	BDL	BDL	ppb	0.03		508	
29.	Dieldrin	BDL	BDL	BDL	BDL	ppb	1.0		508	
30.	o, p – DDT	BDL	BDL	BDL	BDL	ppb	1.0		508	
31.	p, p, DDT	BDL	BDL	BDL	BDL	ppb	1.0		508	

The above monitoring of the bore-well was undertaken twice in a year of 2022 & 2023. However, in the year 2024 the bore-well was found defunct. Hence, the result in the table is well within the limit of drinking water standard of IS 10500:2012 as annexed in the annexure – A



Chief Scientist, I/C Central Laboratory, WBPCB

R. S. Saha
Dr. Rakmishna Saha

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